

**CENTRAL ELECTRICITY REGULATORY COMMISSION
New Delhi**

Petition No. 326/TT/2023

- Subject** : Petition for determination of transmission tariff from COD to 31.3.2024 for assets under Reliable Communication Scheme under Central Sector for Southern Region.
- Date of Hearing** : 20.12.2023
- Coram** : Shri Jishnu Barua, Chairperson
Shri Arun Goyal, Member
Shri P.K. Singh, Member
- Petitioner** : Power Grid Corporation of India Limited
- Respondents** : Tamil Nadu Generation and Distribution Corporation Limited and 12 others
- Parties Present** : Mr. Zafrul Hasan, PGCIL
Mr. Mukesh Bhakar, PGCIL
Mr. Arjun Malhotra, PGCIL

Record of Proceedings

The present petition is filed by Power Grid Corporation of India Limited for the determination of transmission tariff from the COD to 31.3.2024 with respect to 19 assets under the Reliable Communication Scheme under Central Sector for Southern Region. Assets-1 to 8 were put into commercial operation within the SCOD, and thus, there is no time over-run. There is a time over-run in the case of Assets-9 to Asset-19, and the reasons for the time over-run, along with documentary evidence, have been filed in the petition. There is no cost over-run in the case of the assets.

2. The representative of the Petitioner submitted that the information sought through the technical validation letter dated 7.11.2023 was furnished vide affidavit dated 23.11.2023.

3. The Commission directed the Petitioner to furnish the (a) Auditor's certificate (hard costs) for Asset-8 and Asset-3 and (b) IDC statement for Asset-19 on an affidavit by 15.1.2024, with an advance copy to the Respondents.

4. The Commission also directed the Respondents to file their replies, if any, by 31.1.2024, with an advance copy to the Petitioner, who may file its rejoinder, if any, by 15.2.2024. The Commission directed the parties to complete the pleadings within the aforesaid timelines and observed that no extension of time will be entertained.



5. The matter will be listed for further hearing on 21.2.2024.

By order of the Commission

sd/-
(V. Sreenivas)
Joint Chief (Law)

